

>

Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2010.

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I introduce the Bill.

---